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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH : AT HYDERABAD.

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O.A. 739/91.

Dt. of Decision : 18.4.1994.

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|-----------------------------|-----------------------------|
| 1. Ch. Srinivasa Rao        |                             |
| 2. Rajeshwar Prasad         |                             |
| 3. Manipatruni Sasi Bhushan |                             |
| 4. Baleshwar Gosai          |                             |
| 5. Jagdeep Singh Shoran     |                             |
| 6. Kajanchi Lal             |                             |
| 7. Hruda Nanda Sahoo        |                             |
| 8. P.V. Sivadasan           |                             |
| 9. P.S. Raju                |                             |
| 10. R. Appa Rao             | 39. B. Venkateswara Rao     |
| 11. P. Sree Rama Murthy     | 40. Ch. Rama Rao            |
| 12. Surendra Singh          | 41. K. Rama Subba Rao       |
| 13. K. Ganga Rao            | 42. Bhairab Kamat           |
| 14. Aurn Kumar Mohanty      | 43. P. Appala Naidu         |
| 15. D. Penta Rao            | 44. S. Appala Naidu         |
| 16. Charan Singh            | 45. Gopinath Prusty         |
| 17. Abhay Kumar Mairh       | 46. G.V.V. Lakshmi Narayana |
| 18. B. Surya Rao            | 47. S.K. Karan              |
| 19. M.V.S. Prasad           | 48. P.R. Prasadgupta        |
| 20. T. Kameswara Rao        | 49. Prasanna Kumar Nanda    |
| 21. K.S.N. Murthy           | 50. G. Bullaiabbai          |
| 22. S.V. Subba Rao          | 51. B. Ramachandra Rao      |
| 23. Smt. M.S. Ramamlakshmi  | 52. D.V.G. Krishna Rao      |
| 24. D. Murmu                | 53. Gopibandhu Ojha         |
| 25. L.S.S. Appa Rao         | 54. P. Nagabhushanam        |
| 26. S.A. Acharyulu          | 55. N. Lakshmi Narayana     |
| 27. B. Chandra Rao          | 56. V. Venkata Papa Rao     |
| 28. S. Kotilingam           | 57. Sunny Chacko            |
| 29. K. Mohan                | 58. Kotha Krishna Rao       |
| 30. K.S.R. Raju             | 59. Inampudi Sivaiah        |
| 31. Smt. Y. Ratna Kumari    | 60. M. Jagga Rao            |
| 32. M. Venkata Rao          | 61. Smt. Janaki Raghavan    |
| 33. K. Govinda Rao          | 62. D. Devendradeo          |
| 34. D.A. Satyanarayana      | 63. Manjit Singh            |
| 35. Ashok Kumar Das         | 64. Bijayakumar Behru       |
| 36. Sitaram panda           | 65. M.L.B. Sastry           |
| 37. N.A.P. Sharma           |                             |
| 38. M.S.R. Subrahmanyam     |                             |

.. Applicants.

Vs

Union of India represented by:

1. The Secretary to Government of India,  
Ministry of Defence,  
New Delhi.
2. The Chief Naval Staff,  
Naval Headquarters,  
New Delhi.
3. Director of Civilian Personnel,  
Naval Headquarters,  
New Delhi.
4. Flag Officer Commanding-in-Chief,  
Eastern Naval Command,  
Visakhapatnam.

.. Respondents.

Counsel for the Applicants : Mr. K.S.R. Anjaneyulu

Counsel for the Respondents : Mr. N.V. Ramana, Addl. CGSC.

CORAM:

THE HON'BLE SHRI T. CHANDRASEKHARA REDDY : MEMBER (ADMN.)

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (JUDL.)

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To

1. The Secretary to Govt. of India,  
Union of India, Ministry of Defence, New Delhi.
2. The Chief Naval Staff, Naval Headquarters,  
New Delhi.
3. The Director of Civilian Personnel, Naval Headquarters,  
New Delhi.
4. The Flag Officer, Commanding-in-Chief,  
Eastern Naval Command, Visakhapatnam.
5. One copy to Mr. K. S. R. Anjaneyulu, Advocate, CAT. Hyd.
6. One copy to Mr. N. V. Ramana, Addl. CGSC. CAT. Hyd.
7. One copy to Library, CAT. Hyd.
8. One spare copy.

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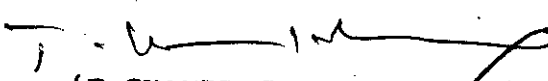
ORDER

[As per Hon'ble Shri T. Chandrasekhara Reddy, Member(J)]

The applicants herein are 65 in number. They have filed this OA to direct the respondents to give them the same revised pay scales as had been allowed to the Draughtsman in CPWD and in MES. All the applicants herein are working as Senior Draughtsman/Head Draughtsman and Draughtsman in the Eastern Naval Command, Naval Base, Visakhapatnam.

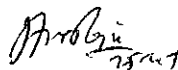
2. Senior Draughtsman/Head Draughtsman/Draughtsman who are similarly placed to the applicants herein in Southern Naval Command, Naval Base, Cochin, had filed OA 400/91 on the file of the Central Administrative Tribunal, Ernakulam Bench for the very same relief, the applicants herein have asked for. OA 400/91 had been dismissed as per the Judgement of the Ernakulam Bench dated 23.10.92 on merits. Mr NV Ramana, Standing Counsel for the respondents submitted that a SLP that had been filed before the Supreme Court as against the Judgement of the Ernakulam Bench dated 23.10.92 in OA 400/91, was also dismissed. So, it is quite evident that the Judgement in OA 400/91 dated 23.10.92 on the file of the Central Administrative Tribunal, Ernakulam Bench had become final. There is no dispute about the fact that that the applicants herein are similarly placed in all respects to the applicants in OA 400/91, on the file of the Central Administrative Tribunal, Ernakulam Bench. So, as OA 400/91 on the file of the Central Administrative Tribunal, Ernakulam Bench had been dismissed as per judgement dated 23.10.92, for the very same reasons, the present OA is also liable to be dismissed and is accordingly dismissed leaving the parties bear their own costs.

  
(R. RANGARAJAN)  
Member (Admn)

  
(T. CHANDRASEKHARA REDDY)  
Member (Judl.)

Dated: The 18th April, 1994

(Dictated in the open court)

  
Dy. Registrar (C) CC

TYPED BY

COMPALED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE V. NEELADRI RAO  
VICE CHAIRMAN

AND

THE HON'BLE MR. A. B. GORTHY : MEMBER (AD)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY  
MEMBER (JUDL)

AND

THE HON'BLE MR. R. RANGARAJAN : M (ADMN)

Dated: 18-6-1994

~~ORDER~~ JUDGMENT

M.A./R.A./C.A./No.

in

O.A.No.

739/91

T.A.No.

(w.p.)

Admitted and Interim Directions  
Issued.

Allowed

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for Default.

Rejected/Ordered.

No order as to costs.

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